

Listed on : . .2016

Court No. :

Item :

SECTION-II

**IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 2345 OF 2015

Syed Wasif Haider ... Petitioner(s)

VERSUS

State of Uttar Pradesh & Ors. ... Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 30th March, 2015 when the Court was pleased to pass the following order:

"Issue notice returnable within four weeks."

Accordingly Show Cause Notice returnable on 5th May, 2015 was issued to all the four Respondents through registered post A.D. on 15th April, 2015.

Mr. Adarsh Upadhyay, Advocate has on 23rd September, 2015 filed Vakalatnama/Appearence on behalf of Respondent No.1/State.

Mr. Birendra Kumar Mishra, Advocate has on 6th May, 2015 filed Vakalatnama/Appearence and has on 23rd February, 2016 filed Counter Affidavit on behalf of Respondent Nos. 2 to 4. Copy of Counter Affidavit has been included in SLP paper books for kind perusal of the Hon'ble Court.

Service of Show Cause Notice is complete.

The matter above mentioned was listed before the Court of Registrar on 14th March, 2016 when the following order was passed :

"The respondent No.1 has failed to file the counter affidavit within the period stipulated under the rules. The respondent Nos.2-4 have already filed

Cont....2/-

:2:

SLP (Cr1.)No. 2345/2015

the counter affidavit. Viewed thus, the matter shall be processed for listing before the Hon'ble Court on its own turn."

Accordingly, the matter above-mentioned is listed before the Hon'ble Court with this office report.

DATED this the 7th day of April, 2016.

Sd/-

ASSISTANT REGISTRAR

COPY TO:

1. Mr. Prashant Bhushan, Advocate
301, New Lawyer's Chambers, S.C.I., N.D.
2. Mr. Adarsh Upadhyay, Advocate
12, Old Lawyer's Chambers, S.C.I., N.D.
3. Mr. Birendra Kumar Mishra, Advocate
119, C.K. Daphtary Block, S.C.I.

c4/dk

ASSISTANT REGISTRAR